प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल/email: <u>helpdoc@rbi.org.in</u>

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Clarifications / Frequently Asked Questions (FAQs) on LTROs

The Reserve Bank had announced Long Term Repo Operations (LTROs) for one-year and three-year tenors and operational guidelines for the same, vide <u>Press release dated February 07, 2020</u>. In this regard, the following clarifications are being issued:

SI. No.	Query	Clarification
1.	What is the maximum amount that a single market participant can bid in LTROs?	A market participant can place bids of amount less than or equal to the notified amount. RBI may reject all the bids of the participant if the total bid amount submitted by the participant exceeds the notified amount.
2.	When will the interest payment required to be made for LTROs?	The interest payment will have to be made upon maturity of LTRO, i.e. on the reversal date.
3.	How will the interest be calculated in case of LTROs?	The LTROs will be conducted on a fixed-rate basis and the rate will remain fixed for the tenor of the operation. The interest will be compounded on an annual basis. An Illustration of the Interest calculation for LTROs of 1-year and 3-year tenor is given below. Maturity Amount = $P^*[1+(r/100/n)]^{n*(t/365)}$ 1-year tenor: Principal (P)= ₹1,00,00,000 Tenor (t) = 365 days (1 year), Rate (r) =5.15% Maturity Amt = 1,00,00,000 [1+(5.15/100/1)]^{1*(365/365)} = 1,05,15,000 Interest = Maturity Amount - Principal = 1,05,15,000 - 1,00,00,000 = 5,15,000 3-year tenor: Principal (P)= ₹1,00,00,000, Tenor (t) = 1095 days (3 year), Rate (r) =5.15%, Frequency (n) = 1 (yearly) Maturity Amt = 1,00,00,000 [1+(5.15/100/1)]^{1*(1095/365)} = 116,25,933.41 Interest = Maturity Amount - Principal = 1,16,25,933.41 - 1,00,00,000 = 16,25,933.41
4.	Should the securities offered as collateral cover the complete tenor of LTRO?	Yes. The residual maturity of the securities offered as collateral under LTRO should be equal or more than the tenor of the LTRO at inception.

5.	Whether the securities	Yes. The market participants can substitute
	offered as collateral	securities offered as collateral in LTROs as many
	under LTRO can be	times as they wish to in terms of extant guidelines
	substituted at a later	dated April 12, 2017 (Cir. Ref.:
	date?	FMOD.MAOG.No.120/01.01.001/2016-17).
		However, at any point of time, the residual maturity
		of replacement securities should not be less than the
		remaining tenor of the LTRO.
6.	What are the margin	The current margin requirements under LAF as per
	requirements for	extant guidelines FMOD.MAOG No.125/01.01.001/
	securities to be offered as	2017-18 dated June 6, 2018 will also be applicable
	collateral for LTRO?	for LTROs.
7.	Whether the collateral	Yes. The securities offered as a collateral for LTROs
	offered under LTROs will	will be marked to market on a quarterly basis, on the
	be subjected to variation	basis of latest prices published by Financial
	margin?	Benchmarks India Pvt. Ltd. (FBIL). The detailed
	_	guidelines in this regard will be issued separately.

Yogesh Dayal Press Release: 2019-2020/1945Chief General Manager